

REJECTED APPLICATIONS RECEIVED FOR THE POST OF ADDITIONAL DISTRICT & SESSIONS JUDGE(S)

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
1	14	Anil Nayyar	S/o Shri Mehar Chand Nayyar, Village Badah, P.O. Mohal, Tehsil & District Kullu, H.P. - 175 126.	B.S.L., LL.B.	5/Nov/1976	15/Oct/2004	1. Matric Certificate; 2. Degrees of B.S.L. & LL.B.; 3. Enrolment Certificate; 4. Character Certificates.	IPO Nos.37H- 598198 & 999 and 35H-992202 to 204 for Rs.100/- each; total Rs.500/-	REJECTED: • The applicant has not submitted his application on prescribed format. • Experience Certificate not attached.
2	53	Bishan Singh	S/o Sh. Dhani Ram, Vill Tharmanseri P.O. Neoli, The. & Distt. Kullu, HP- 175101	BA, LL.B.	12/Oct/1977	25/Oct/2005	1. Matric Certificate; 2. Certificate of BA III Year, LL.B.; 3. Enrolment Certificate; 4. Character Certificates.	Bank Draft No.871640, dtd.14.8.2013 for Rs.500/-.	REJECTED: • The applicant has not submitted his application on prescribed format. Point No. 5 i.e. Actual age as on 31.08.2013 is not mentioned by applicant. • Certificate of experience is not attached.
3	124	Anuj Gupta	S/o Sh. Dharam Pal Gupta, Green Woods, Lower Kaithu, P.O. AGPO, Distt. Shimla, H.P. - 171 003.	B.A., LL.B.	22/Feb/1974	25/Aug/2000	1. Matric Certificate; 2. DMCs of B.A. & LL.B. and degree of B.A.; 3. Character Certificates; 4. Enrolment Certificate; 5. IT Returns; 6. Driving Licence.	Bank Draft No.052360, dtd.29.6.2013 for Rs.500/-.	REJECTED: • Experience Certificate is not attached.
4	152	Rajesh Kumar	S/o Sh. Yash Pal Singh, Bintru Colony, Chowari, Tehsil Bhatiyat, District Chamba, H.P.- 176 302.	B.A., LL.B.	10/Jul/1968	2/Nov/1993	1. Enrolment Certificate; 2. IT Returns; 3. Caste Certificate; 4. Matric Certificate; 5. DMCs of B.A., LL.B.; 6. Character Certificates; 7. Undertaking under F.R.-13.	Bank Draft No.141025, dtd.20.8.2013 for Rs.500/-.	REJECTED: • Due to Overage.
5	156	Navneen Sethi	D/o Sh. Baldev Raj Sethi, W/o Lt. Sh. Sunil Grover, Ward No.2, Dhari Wali Gali, Naraingarh, Tehsil Naraingarh, Distt. Ambala (Haryana) Pin- 134203	B.A., LL.B.	24/Jun/1979	9/Jul/2010	1. Certificate of Practice; 2. DMCs of 10+2, BA & LL.B.; 3. Matric Certificate; 4. Degree of BA, LL.B., 5. Enrollment Certificate; 6. Death Certificate; 7. Character Certificates.	Bank Draft No.477966, dtd.22.6.2013 for Rs.500/-.	REJECTED: • Not Eligible due to underage. • Less Tenure of practice.

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6	207	Neelam Kumari	D/o Sh. Nater Singh, Advocate, District Court Complex Kangra at Dharamshala, Dharamshala, District Kangra-176215, HP.	BA, LL.B	26/Feb/1975	19/Sep/2003	1. Experience Certificate; 2. Character Certificate; 3. Enrolment Certificate.	IPO.No. 37H 599460-64, for Rs. 500/- Dtd 28-06-13	REJECTED: • The applicant has not attached any testimonial in support of his date of birth and educational qualification etc.
7	310	Surender Kumar	S/o Sh. Ranjeet Singh, Vill Nouru (Mandal) PO Bhangrotu, Sub Div. & Tehsil Sadar, Distt Mandi, HP 175 021	B.A., LL.B	3/Aug/1976	5/Sep/2000	1. Matric Certificate; 2. Detailed Marks of BA & LL.B.; 3. Experience Certificate; 4. Character Certificates.	Bank Draft No.427302, dtd.26.8.13, for Rs.300/- and D.No.427296, dtd.24.8.13, for Rs.200/-; Total Rs. 500/-	REJECTED: Enrollment Certificate is not attached.
8	408	Akshay Kumar Jaryal	S/o Sh. Chaman Singh, Vill. & P.O. Chakloo, Teshil & District Chamba, H.P. - 176 310.	B.A., LL.B.	18/Feb/1975	5/Oct/1999	1. DMCs of B.A. & LL.B.; 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.103209, dtd.26.6.2013 for Rs.500/-.	REJECTED: • DOB Proof is not attached.
9	411	Kulwant Singh Chauhan,	S/o Late Sh. Kashi Ram, VPO Bahaprabad, Distt. Haridwar, Uttra Khand, 249 402	B.Com., LL.B.	1/Jan/1972	7/May/2003	1. DMCs of Matric, 10+2, B.Com. & LL.B.; 2. Enrolment Certificate; 3. Character Certificates.	IPO Nos. 13H- 294394 & 398 for Rs.100/- each; Total Rs.500/-	REJECTED: Experience Certificate is not attached.
10	495	Rajesh Rajora	S/o Late Sh. Nathi Ram, Flat No. 173-B, Pocket-C, Sidhartha Extension, New Delhi- 110014	B.A., LL.B.	19/Jul/1968	5/Jan/1996	1. Enrolment Certificate; 2. Experience & Character Certificate; 3. Character Certificates; 4. IT Returns; 5. Matric Certificate; 6. Degree of BA & Provisional Certificate of LL.B.	Bank Draft No.709549, dtd.19.6.2013 for Rs.500/-.	REJECTED: • Due to overage
11	509	Mohinder Verma	S/o Sh. Mohan Lal Verma, Vill. Seri, P.O. Thachi, Via Dhami, Teshil Sunni, District Shimla, HP.	B.Com., LL.B.	30/Jan/1975		1. Matric Certificate; 2. DMCs of B.Com. & LL.B.; 3. Experience Certificate; 4. Character Certificates.	Bank Draft No.583580, dtd.29.8.2013 for Rs.500/-.	REJECTED: • The applicant has not attached Enrolement Certificate.

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12	529	Vipin Pandit	S/o Shri Shashi Kumar Pandit, Pandit Niwas, Sunny Side Solan,H.P. - 173 212.	B.A., LL.B.	8/Dec/1978	17/Sep/2002	1. Secondary School Certificate; 2. DMCs of 10+2,BA & LL.B.; 3. Enrolment Certificate; 4. IT Returns; 5. Character Certificates; 6. Experience Certificate.	Bank Draft No.589898, dtd.24.8.2013 for Rs.500/-.	REJECTED: Not Eligible due to underage.(34 Years 8Months & 23Dys)
APPLICATION RECEIVED AFTER DUE DATE FOR THE POST OF ADDITIONAL DISTRICT & SESSIONS JUDGE(S)									
1	560	Seema Bhartiya	D/o Sh. Kamal Singh R/O H.No. 5/55, Gali No. 6, Panjabi Basi, Anand Parvat, New Delhi- 110005	BA, LL.B	23/Oct/1972	1/May/1999	1. DMC's 10th, 10+2, BA, LLB(6th); 2. Degree of BA, LL.B; 3. Enrolment Certificate; 4. IT Return; 5. Experience & Character Certificate; 6. Character Certificates.	Demand Draft No. 221873 Dated 05-08- 2013 for Rs. 500/-	Application Received on 02/09/2013, i.e. after due date.
2	561	Geetanjali Sharma	S/o Sh. C.L.Sharma, H.No. 333/3, Jail Road, Mandi Town, Distt. Mandi, HP 175 001	BA, LL.B	28/Sep/1974	23/Mar/1999	1. Experience Certificate; 2. Matric Certificate; 3. DMCs of 10+2, B.A. & LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	IPO Nos. 37H- 836091-095 for Rs.100/- each; Total Rs.500/-	Application Received on 02/09/2013, i.e. after due date.
3	562	Surendra Prasad	S/o Late Sh. Nagai Yadav, H.No. E-142, Street No. 3, Hardev Nagar, Village Jharoda Majra, PO Burari, Delhi 110084	BA, LL.B	10/Aug/1973	19/Mar/1999	1. Matric Certificate; 2. DMCs of 10+2, B.A. & LL.B.; 3. Degree of BA & LL.B; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	IPO Nos. 35H- 239777-781 for Rs.100/- each; Total Rs.500/-	Application Received on 02/09/2013, i.e. after due date.

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4	563	Deepak Sharma	S/o Sh. Surinder Sharma, H.No. 4805, Street No. 5, Mohan Nagar, Sultan Wind Road, Amritsar 143 001, Punjab	B.Com., LL.B	23/Oct/1977	8/ Aug/2001	1. Matric Certificate; 2. DMCs of 10+2, B.Com. & LL.B.; 3. Degree of B.Com. & LL.B; 4. Enrolment Certificate; 5. IT Return; 6. Experience Certificate; 7. Character Certificates.	IPO Nos. 37H- 807184-188 for Rs.100/- each; Total Rs.500/-	Application Received on 02/09/2013, i.e. after due date.
5	564	Chander Shakher Chopra	S/o L. Sh. Ashok Kumar, 194, M.I.G. Phase-1, Urban Estate, Dugri, Ludhiana, Punjab 141 013	B.Sc., LL.B	4/Dec/1969	21/Jul/2004	1. Matric, Pre University, Pre Engg. Certificate; 2. DMC's B.Sc. & LL.B.; 3. Experience Certificate; 4. Character Certificates.	Demand Draft No. 078098 Dated 27-08- 2013 for Rs. 500/-	• Application Received on 02/09/2013, i.e. after due date. • Enrollment Certificate is not attached.
6	565	Naresh Kumar	S/o Sh. Gurbakhsh Singh, C 7/185, Safder Jung, Development Area, Distt South, PO Green Park, New Delhi 110016	BA, LL.B	16/Dec/1968	31/Aug/1995	1. Degree of B.A. & LL.B; 2. Enrolment Certificate; 3. Matric Certificate; 4. IT Return; 5. Experience Certificate; 6. Character Certificates.	IPO Nos. 32H- 174246 to 249 for Rs.100/- each; 69G 941646 - 647 for Rs. 50/- each; Total Rs.500/-	Application Received on 02/09/2013, i.e. after due date.
7	566	Sukhdarshan Kumar	S/o Late Sh. Chaman Lal, Plot No. 75, Geeta Vihar Threeke, Ludhiana 142 021.	BA, LL.B	28/Dec/1973	29/Oct/1999	1. DMC's 10th, 10+2, LL.B; 2. Degree of BA & LL.B; 3. Enrolment Certificate; 4. IT Return; 5. Experience Certificate; 6. Character Certificates.	Demand Draft No. 576262 Dated 07-08- 2013 for Rs. 500/-	Application Received on 02/09/2013, i.e. after due date.
8	567	Ashawani Kumar Singh Rathore	S/o Lt. Col. J S Rathore(Retd), 396, Sadar Bazar, Bareilly Cantt., Bareilly, UP 243 001	B.Sc., LL.B	19/Sep/1970	21/Jun/1997	1. Matric & Pre Medical Certificate; 2. DMC of B.Sc. & LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	IPO Nos. 31H- 392755 to 759 for Rs.100/- each; Total Rs.500/-	Application Received on 02/09/2013, i.e. after due date.

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9	568	Gian Singh	S/o Sh. Gopi Chand, Civil Court Complex, Nurpur, District Kangra, H.P. - 176 202.	B.A., LL.B.	26/May/1970	4/Jun/1999	1. Matric Certificate; 2. DMCs of LL.B. and Degree fo B.A.; 3. Character Certificates; 4. Enrolment Certificate; 5. Experience Certificate; 6. IT Return.	Bank Draft No.507482, dtd.30.8.2013 for Rs.500/-.	<ul style="list-style-type: none"> Application Received on 02/09/2013, i.e. after due date. Photographs are not attested.
10	569	Ashok Kumar Choudhary	S/o Sh. Gulab Chand Ram, C/o Sh. R.N. Prasad, Advocate, North Ring Road, Kebarpur, Ambikapur, Surguta , C.G. 497 001	B.A., M.A., LL.B.	3/Jun/1970	5/Sep/2000	1. Experience Certificate; 2. Enrolment Certificate; 3. Character Certificates; 4. Matric & 10+2 Certificate; 5. DMC of B.A., M.A. & LL.B.	IPO Nos. 67G- 506285 to 294 for Rs.50/- each; Total Rs.500/-	Application Received on 02/09/2013, i.e. after due date.
11	570	Pankaj Kumar Vatsi	S/o Sh. Nihal Chand Vatsi, Advocate, Office Near Civil- cum-Judicial Court Complex, Chachyot at Gohar, District Mandi- 175029, HP	B.Sc., LL.B	3/Aug/1973	13/Oct/1998	1. Enrolment Certificate; 2. DMCs of 10th, 10+2, B.Sc., LL.B; 3. Income Tax Return; 4. Character Certificates; 5. Experience Certificate.	IPO No's. 37H 848718-22, dtd. 25.6.13, for Rs.500/-	Application Received on 02/09/2013, i.e. after due date.
12	571	Amarjeet Singh	S/o Satnam Singh, H.No. 101, Street No. 7, Malhotra Colony, Ropar 140 001	B.A., LL.B., LL.M	19/Apr/1977	23/Sep/2003	1. Matric & 10+2 certificate; 2. DMCs of LL.B. and Degree of BA & LL.B; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate.	IPO No's. 25H 312733-737, dtd. 25.6.13, for Rs.500/-	Application Received on 02/09/2013, i.e. after due date.
13	572	Suchitra Thakur	W/o Sh. Arun Guleria, R/o Vill. Luna Pani, PO Bhagrotu, Tehsil Sadar, Distt Mandi, HP	B.A.,M.A., LL.B.	4/Jun/1975	15/Oct/1999	1. Matric & 10+2 certificate; 2. DMCs of B.A., M.A. & LL.B. and Degree of LL.B; 3. Experience Certificate; 4. Enrolment Certificate; 5. Character Certificates; 6. IT Return.	IPO No's. 77G 684933-942, dtd. 30.8.13, for Rs.50/- each; Total Rs. 500/-.	Application Received on 02/09/2013, i.e. after due date.
14	573	Joginder Paul Kapoor	S/o Late Sh. Kirpal Ram R/O VPO Bhagotla, Tehsil Palampur, District Kangra, HP	BA, LL.B.	1/Dec/1972	10/Sep/1999	1. Matric Certificate; 2. DMC of B.A. & LL.B; 3. Enrolment Certificate; 4. Caste Certificate; 5. Experience Certificate; 6. Character Certificates.	IPO No. 36H 851162-63 for Rs.100/- each; Total Rs. 200/-.	<ul style="list-style-type: none"> Application Received on 02/09/2013, i.e. after due date. The applicant attached IPO of Rs. 200/- only instead the requisite fee i.e Rs. 500/-.

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15	574	Rohtas Singh	S/o Sh. Sumer Singh, Advocate, H.No. 561/1, Silver Hills School, Hissar, Bye Pass, Shayam, Colony, Sub. Div. Rohtak, Distt. Rohtak, Pin 124 001	BA, MA. B.Ed., LL.B.	15/Nov/1968	30/Mar/1999	1. Matric Certificate; 2. DMC of B.A., M.A., B.Ed. & LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Return.	IPO No. 39H 074964-968 for Rs.100/- each; Total Rs. 500/-.	Application Received on 03/09/2013, i.e. after due date.